

SHRI B. K. DASCHOWDHURY: I request whether some procedure can be found out about my Resolution.

MR. SPEAKER: You will kindly follow the procedure. Why do you make us go out of the way?

SHRI B. K. DASCHOWDHURY: If you give this consent, everything will be all right.

MR. SPEAKER: Anything else?

17.57 hrs.

MOTION RE: TWENTY-FIRST REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SHRI G. G. SWELL (Autonomous Districts): I beg to move the following:

"That this House do agree with the Twenty-first Report of the

Committee on Private Members' Bills and Resolutions presented to the House on the 20th December, 1972."

MR. SPEAKER: The question is:

"That this House do agree with the Twenty-first Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 20th December, 1972."

*The motion was adopted.*

MR. SPEAKER: Wish you very happy Christmas and very happy New Year. This House stands adjourned sine die.

17.58 hrs.

*The Lok Sabha then adjourned sine die*